

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2989 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioner	: Mr. Anjani Kumar, Advocate
For the State	: Mr. Vishwanath Ray, A.P.P.

02/09.09.2020 The present anticipatory bail application is taken up today through Video conferencing.

The learned counsel for the petitioner undertakes to remove the defects as pointed out by the office within one week.

Put up this case under appropriate heading after one week.

(Rajesh Shankar, J.)

Manish